GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3795 ANSWERED ON:16.12.2011 ABOLITION OF STT

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Bhoi Shri Sanjay; Gaikwad Shri Eknath Mahadeo; Paranjpe Shri Anand Prakash

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any proposals from investors community and others for abolition of Security Transaction Tax (STT);
- (b) if so, the details thereof and response of the Union Government thereto;
- (c) whether the revenue loss likely to occur as a result of implementation of the request has been calculated by the Government and if so, the details thereof; and
- (d) the steps taken or proposed to be taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes, Madam.
- (b) Representations have been received for the abolition or rationalisation of Securities Transaction Tax (STT) in order to reduce transaction costs in the securities market.
- (c) The total collection of STT in the FY 2010-11 was 5985.07 crore which would represent the estimated revenue loss if there is no levy of STT.
- (d) The Government does not propose to abolish Securities Transaction Tax.